

SCHEDULE I

FORM A

PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India
(Voluntary Liquidation Process) Regulations, 2017)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
APBC PRINTING INKS PRIVATE LIMITED**

1.	Name Of Corporate Person	APBC PRINTING INKS PRIVATE LIMITED
2.	Date Of Incorporation Of Corporate Person	02/04/1986
3.	Authority Under Which Corporate Person Is Incorporated / Registered	Registrar of Companies, Hyderabad
4.	Corporate Identity Number Of Corporate Person	U24223TG1986PTC006343
5.	Address Of The Registered Office Of Corporate Person	3-4-481/3 Barakatpura, Hyderabad,Telangana,-500027
6.	Liquidation Commencement Date Of Corporate Person	08/10/2025
7.	Name, Address, Email Address, Telephone Number And The Registration Number Of The Liquidator	BeenaNayar Address:F-1305, Sri Aditya Athena , OU Colony, Shaikpet, Hyderabad- 500008 Email id: beenaanayar@gmail.com Mobile No. 9849986881 IP Reg.No: IBBI/IPA-002/IP- N00463/2017-2018/11335 AFA Valid upto 31-12-2025
8.	Last Date For Submission Of Claims	09/11/2025

Notice is hereby given that APBC Printing Inks Private Limited has commenced voluntary liquidation on 8th day of October, 2025.

The stakeholders of APBC Printing Inks Private Limited are hereby called upon to submit a proof of their claims, on or before 09/11/2025 to the liquidator at the address mentioned against item 7 in prescribed form.

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Date:08-10-2025
Place: Hyderabad




Beena Nayar
(Liquidator)